

(c) whether an enquiry has been conducted into this racket, and any instructions given to the State Government in this regard; and

(d) if so, the findings thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Andhra Pradesh Police has not so far reported to the Central Bureau of Investigation any case involving printing of fake currency notes.

(b) to (d) Do not arise.

Programme for Construction of Five Star Hotels by ITDC to Attract Foreign Tourists

8670. SHRI HUSSAIN DALWAI : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether the India Tourism Development Corporation has undertaken an ambitious programmes during the Sixth Five Year Plan to construct its own five star hotels to attract tourists traffic from abroad;

(b) the number of such hotels sanctioned and the progress of construction of such hotels, State-wise break-up thereof;

(c) the total expenditure so far incurred by the ITDC on such hotel projects; and

(d) the expenditure proposed to be incurred to complete the spill over construction work of such hotels ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) and (b). During VI Plan, ITDC took up the construction of only one 5-Star hotel which was commissioned in November, 1982.

(c) and (d). During the VI Plan, the total expenditure incurred on this hotel project was of the order of Rs. 19.18 crores. During the VII Plan, an expenditure of Rs. 26 lakhs is estimated to be incurred to undertake minor works, settle outstanding bills, etc.

Export of Wheat and Non-Basmati Rice by STC

8671. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether State Trading Corporation propose to sell wheat and non-basmati rice in the world market;

(b) if so, the minimum selling price of wheat and non-basmati rice of wheat and non-basmati rice fixed by Government if any;

(c) the details of markets identified for wheat and non-basmati rice; and

(d) the quantum of wheat and non-basmati rice proposed to be exported during 1985-86 ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Yes, Sir.

(b) The export of wheat would be at prevailing international price there being no minimum export price. The export of non-basmati rice is subject to minimum export price of Rs. 4000 per Metric Tonne f. o. b.

(c) Identification of markets from time to time is continuous process and takes into account factors such as locational advantage, seasonal variations in supply and demand position etc.

(d) STC has not exported wheat and non-basmati rice during 1985-86.

Decline in Export Target of STC

8672. SHRIMATI JAYANTI PATNAIK : Will the the Minister of COMMERCE be pleased to state :

(a) the export target set by the State Trading Corporation in 1985-86 and the actual performance in that regard;

(b) whether there has been a sharp decline in State Trading Corporations export performance;